

Annexure-6

Name of the corporate debtor: Sunstar Realty Development Limited; Date of commencement of CIRP: 10-07-2026; List of creditors as on: 08-08-2026

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted		Whether related party?	% of voting share in CoC, if	Amount of contingent	Amount of any mutual dues, that	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim							
		Total		0.00	0.00			0.00%	0.00	0.00	0.00	0.00	

Note: (1) The admission of the claim is based on the records and documents presently available with the IRP/RP and shall remain subject to verification and reconciliation with the books of account of the Corporate Debtor and the records/information made available by the Suspended Board of Directors.